

14

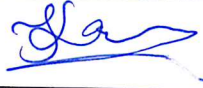
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.07.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.263/9/HDB/2019
NAME OF THE COMPANY	Safeway Realtors & Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Dr. S. K. Naresh
NAME OF THE RESPONDENT(S)	Safeway Realtors & Developers Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Karan Pandey	Adv.	9372141287	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for operational creditor is present.

He reported that notice issued to corporate debtor returned with endorsement addressee left.

He is directed to secure the address of the directors and file memo in the Tribunal including email address of the corporate debtor.

Time granted till 23.07.2019.



Member(Judl)